

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. *213
ANSWERED ON: 10.12.2024

WORKS OF DISTRICT PANCHAYAT DEVELOPMENT PLAN

*213. SMT. SANDHYA RAY:

Will the Minister of PANCHAYATI RAJ be pleased to state;

- (a) the details of names of various panchayat schemes being implemented by the Government across the country, State-wise particularly Madhya Pradesh; and
- (b) the details of such schemes being implemented during the last five years alongwith various works carried out under the District Panchayat Development Plan (DPDP) in Bhind district, Madhya Pradesh?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA
STARRED QUESTION NO. 213 ANSWERED ON 10.12.2024 REGARDING WORKS
OF DISTRICT PANCHAYAT DEVELOPMENT PLAN**

(a) To strengthen Panchayati Raj System in the country and improving the Governance in the rural areas of the country, the Ministry of Panchayati Raj (MoPR) is implementing two following major schemes:

(i) Centrally Sponsored Scheme of Revamped Rashtriya Gram Swaraj Abhiyan (RGSA) is being implemented from 2022-23 to 2025-26 with the primary objective of Capacity Building of Panchayati Raj Institutions in the country for improving Panchayat Governance.

The scheme provides for financial support to States/UTs for capacity building and training of elected representatives, functionaries and other stakeholders of the PRIs with focus on localization of sustainable development goals (LSDGs) and providing infrastructural support like Gram Panchayat Bhawan, common service centres and Computers for Gram Panchayats, at a limited scale. The scheme also provides financial support for development of institutional infrastructure for capacity building like State Panchayat Resource Centre, District Panchayat Resource Centre and Block panchayat Resource Centre. Under the scheme, pattern of assistance between the centre and the states is in the ratio of 60:40 for States, 90:10 for hilly States/UTs and 100 percent central funding for UTs. Funds under the scheme are released by the Ministry to the State Government and not to the Districts.

The Revamped RGSA also provides for incentivization of Panchayats to encourage competitive spirit among PRIs. Awards, including financial incentives, are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good. One of the parts of the scheme, e-Panchayat Mission Mode Project, envisages developing eGovernance capabilities of the Panchayats through, with the objective of better service delivery at the grassroots and making the Panchayat Governance transparent, accountable and effective. Under this scheme, e-Governance initiatives like eGramSwaraj, a simplified work-based planning and accounting application has been developed which has made it possible for all Panchayats to prepare and upload their annual Panchayat Development Plans (PDPs) in online mode. An online application 'AuditOnline' has been developed for online audit of utilized grant recommended by Central Finance Commission and strengthens financial management of Panchayats. Further, applications developed by the Ministry like Meri Panchayat has endeavoured to bring transparency in Panchayat Governance by making information on planning, activities and progress of works in Panchayat accessible to public. Similarly, Panchayat Nirnay is an online application aims at bringing transparency and better management in conduct of Gram Sabhas by Panchayats.

(ii) SVAMITVA (Survey of Villages and Mapping with Improved Technology in Village Areas) is a Central Sector Scheme launched in the year 2020. Under this scheme, based on drone survey, the 'Record of Rights' are prepared for the village households possessing houses in inhabited (abadi) areas in villages and the property cards are given to the property owners in the village Abadi area by the States/UTs after following due process of inquiry as per extant rules. The Scheme is implemented with the collaborative efforts of the Ministry of Panchayati Raj, State Revenue Department, State Panchayati Raj Department and Survey of India. Scheme aims to cover all the inhabited villages in the country and being implemented

in a phase-wise manner. Till now, 31 States and Union Territories including Madhya Pradesh have on-boarded the Scheme, Drone Survey completed in 3.17 lakh villages and more than 2.19 crore property cards prepared for 1.49 lakh villages.

Further, 3-tier PRIs also take up various developmental activities out of the funds devolved on them under Central Finance Commission grant.

The above schemes are implemented for the development of Panchayats for all the States/UTs including the state of Madhya Pradesh.

(b) Under SVAMITVA Scheme, drone flying has been completed in 833 villages of Bhind District out of which 89,348 property cards have been prepared for 549 villages. As per information received from Bhind District of Madhya Pradesh, the details of activities carried out for District Panchayat Development Plan (DPDP) during the last five years in Bhind District of Madhya Pradesh are as under;

(Rs. In crores)

Year	Amount Allocated	Number of Projects taken up	Number of Projects completed	Expenditure incurred
2020-21	4.66	60	19	0.28
2021-22	3.41	65	02	0.45
2022-23	3.52	28	05	1.72
2023-24	3.26	59	0	1.07
2024-25	0.00	59	0	0.00
Total	14.85	271	26	3.52
